

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 79 of 2017 (SZ)

Appellant(s)

Syam Kumar
Syam Nivas, Veliyam Colony,
Veliyom Post Office,
Veliyom Village, Kottarakkara
Taluk, Kollam District.

Vs.

Respondent(s)

The Director,
Directorate of Mining and Geology,
Thiruvananthapuram,
Kerala 695 004 and others.

Legal Practitioners for Appellant(s)

M/s Momammad Sabah,

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.01.2018 Appellant & counsel not present. Mr. E.K. Kumaresan undertakes to file MoA for R1 to R4. For MoA & reply of R1 to R4 call on 06.02.2018.  (Tmt. Meena Satheesh) Registrar